

**ORDER :**

Keeping in view the situation of COVID-19 in District Rewari and on account of restriction of judicial work in the courts and in the interest of work and administration, it is ordered that the roster of the Commissioners for recording evidence in terms of Order 18 Rule 4(2) of Code of Civil Procedure, 1908 is not changed and shall remain same except the roster of the courts of Judicial Officers transferred from this Sessions Division or newly joined, during the further period i.e. July, 2020 to 31<sup>st</sup> December, 2020 :-

Sr. No.	Name of Court allotted to the Commissioner for recording evidence	Name of Commissioner S/Shri/Ms.
1	Court of undersigned	1. Satish Kumar Sharma 2. Harish Kumar Sharma
2	Ms. Kanchan Mahi, Addl. District & Sessions Judge, Rewari	1. Parvinder Yadav 2. Dinesh Kumar
3	Shri Naresh Kumar, Principal Judge, Family Court, Rewari	1. Vikas Kumar 2. Surender Kumar
4	Shri Salender Singh, Addl. District & Sessions Judge, Rewari	1. Sandeep Kumar 2. Rupesh Yadav
5	Shri Kuldeep Singh, Addl. District & Sessions Judge, Rewari	1. Rajesh Kumar Yadav 2. Moti Lal Nainawat
6	Ms. Archana Yadav, Addl. District & Sessions Judge, Rewari	1. Rajbir Singh Yadav 2. Vinod Kumar
7	Sh. Sunil Kumar-II, Addl. District & Sessions Judge, Rewari.	1. Yashpal Sharma 2. Devender Kumar
8	Sh. Sunil Kumar Dewan, Addl. District & Sessions Judge, Rewari.	1. Dinesh Saini 2. Rajeev Kumar
9	Shri Kapil Rathi, Civil Judge (Senior Division), Rewari	1. Dharampal Sharma 2. Laxman Singh
10	Shri Kapil Rathi, Chief Judicial Magistrate, Rewari	1. Himashu Sharma 2. Anita Yadav
11	Shri Jitender Singh, Additional Civil Judge(Sr. Divn) Rewari	1. Jitender Kumar 2. Raj Kumar Sharma
12	Ms. Karuna Sharma, Civil Judge (Junior Division), Rewari.	1. Himmat Singh 2. Jaldeep Yadav
13	Ms. Anuradha, Civil Judge (Junior Division), Rewari.	1. Suresh Kumar 2. Dheeraj Singh

**Note :-**


In case of emergency or due to heavy rush of work, the court concerned can take the services of the commissioners deputed in the court of undersigned or other Additional District and Sessions Judges.

**SUB DIVISION BAWAL**

Sr. No.	Name of Court allotted to the Commissioner for recording evidence	Name of Commissioner S/Shri
1	Ms. Kavita Yadav, Addl. Civil Judge (Senior Division)	1. Anoop Singh 2. Pardeep Kumar
2	Shri Amandeep, Civil Judge (Junior Division)	1. Manoj Kumar Yadav 2. Anil Kumar 3. Hari Om Kaushik

All concerned be informed accordingly.

Dated: 20.07.2020

  
(Dinesh Kumar Mittal),  
District & Sessions Judge,  
Rewari.

Endst. No. 5707 /


Dated 20/7/20 /

action :-


Copy forwarded to the following for information and necessary

1. All the Judicial Officers posted at Rewari station and Sub Division Bawal.
2. The President, Bar Association, Rewari/Bawal with the request to convey the same to the concerned Advocate. They are also requested to place a copy of this order on the notice boards of the Bar Associations.
3. Statistical Assistant of this office.

Be uploaded on the website.

  
(Dinesh Kumar Mittal),  
District & Sessions Judge,  
Rewari.

Attested

  
Superintendent  
District & Sessions Court  
Rewari 20/07/20